

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

ROC.NO.2674/SO/2017

DATED:02.10.2019

NOTIFICATION NO.33/SO/2019

In pursuance of the Notification No.13/SO/2019, dt.02.07.2019, 9 applications and written proposals are received by this office for designation of Advocate as Senior Advocate as per Annexure appended.

The written suggestions/views are invited to the proposed designation of Advocates as Senior Advocates, if any, which should reach this Office **on or before 18.10.2019**. Any suggestions or views will not be considered after the due date.


REGISTRAR GENERAL
2.10.19

ANNEXURE

Sl. No.	Name of Advocate Sarvasri	Enrollment No. & dt.
1.	B.Sanjay Kumar Saxena	AP/917/92 28.7.1992
2.	Mohd. Vasi Ahmed	TS/2046/94 05.10.1994
3.	Abdul Najeeb Khan	12.12.1991
4.	Dr. P.Nagesh	AP/1144/96 27.3.1996
5.	G.Mohan Rao	TS/1223/86 26.12.1986
6.	Madan Mohan Rao Errapally	AP/404/80 13.10.1980
7.	M.Rama Rao	AP/50/1971 14.6.1971
8.	Aloor Giridhar Rao	21.3.1985
9.	Y.N.Lohita	AP/11/1979 18.1.1979